

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA Nos. 130/2015, 130/2016 & 76/c-1/2016
WITH
CP No.49/ND/2015
RT CP No.200/Chd/Hry/2017**

In the matter of

Shri Rajat Kumar Bhalotia & Anr.

.....Petitioners

Vs.

M/s Sai Tech Madicare Pvt. Ltd. & Ors.

.....Respondents

Present: Mr. None for petitioners.
Mr.Gaurav Mankotia, Advocate and
Mr. Mast Ram, Practising Company Secretary for respondents.

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 03.04.2018.

Sd/-
Court Officer

February 20, 2018.
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